

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 71 of 2013

Dated : 29th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Madhya Pradesh Audyogik Kendra
Vikas Nigam (I) Ltd.

... **Appellant(s)**

Versus

Madhya Pradesh Electricity Regulatory Commission... **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. C.K. Rai for R-1

ORDER

Written Submissions have been filed by the M.P. State Commission today after serving copy on the other side.

The learned counsel for the Appellant seeks some time to go through the Written Submissions filed by the Commission today.

Post the matter for hearing on **16.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg